खाद्य तेलों झौर टालों का पकड़ा जाना

Written Answers

1277.	श्री	नागेश्वर प्रसाद शाही :
5	श्री	संधद निजामुद्दीन : 🕒
· ·	-	कमलनाथ झाः
•	श्री	नत्थी सिंह ः

क्या वाणिज्य तथा नागरिक पूर्ति और सहकारिता मंत्री यह बताने की कृया करेंगे कि दिल्ली के व्यापारियों के यहां से अब तक आद्य तेलों और दालों का किनना स्टाक केन्द्रीय सरकार द्वारा नियत अधिकतम सीमा से अधिक होने के कारण पकडा गया ?

eizure of edible oils and pulses

1277. SHRI NAGESHWAR PRASAD SHAHI; SHRI SYED NIZAM-UD-DIN: SHRI KAMAL NATH JHA: SHRI NATHI SINGH:

Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state the details of the stocks of edible oils and pulses so far seized from the premises of dealers in Delhi on account of being in excess of the ceiling fixed by the Central Government?]

वाणिज्य तथा नागरिक पूर्ति अप्रौर सहकारिता मंत्रालय में राज्य मंत्री (श्री कृष्ण कुमार गोयल): दिल्ली के व्यापारियों के यहां से सरकार द्वारा नियत अधिकतम सीमा से अधिक होने के कारण खाने के तेलों और दालों का कोई स्टाक पकड़ा नहीं गया है।

t[THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI KRISHNA KUMAR GOYAL); No stocks of edible oils and pulses were seized from the premises of dealers in Delhi on account of their being in excess of the ceilings fixed by the Government.]

t[] English translation.

Smuggling of Gold into India

1278. SHRI DHARAMCHAND JAIN: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that huge quantities of gold were smuggled into India during the period from March to September, 1977; and

(b) if so, what preventive steps have been taken to check smuggling of gold into the country?

THE MINISTER OP STATE IN THE MINISTRY OF FINANCE (SHRI SAT1SH AGARWAL): (a) Reports received by the Government do not show smuggling of huge quantities of gold into the country during the period from March to September, 1977. However, on account of high prices of gold in the domestic market as compared to. the international prices, there is a considerable incentive to smuggling of gold. The Customs authorities have seized about 172 Kgs. of gold valued at about Rs. 1.02 crores during this period.

(b) In order to curb smuggling, the Intelligence and Preventive set-up have been strengthened suitably to collect intelligence regarding the activities of persons suspected to be indulging in smuggling of gold and to intensify checks at suspected places known for storage and disposal of gold. Besides, anti-smuggling measures including patrolling of vulnerable areas on the sea coast and the land borders, rummaging of ships and exercising greater vigilance at the airports, have been reinforced.

Jha Committee report on the rationalisation of tax structure

1279. SHRI SHYAMLAL GUPTA: SHRI SARDAR AMJAD ALI: SHRI DEVENDRA NATH D WIVED I:

Will the Minister of FINANCE be pleased to state:

(a) whether Government have taken any decision on the interim

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